



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/7739/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah
Special Judge, Assam,
Guwahati.

Dated Guwahati the 18th December, 2019.

Sub: **Casual leave and station leave.**

Ref:- Your letter No. Spl/1892/2019/ 09.12.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for **station leave permission from the evening of 13.12.2019 till the morning of 16.12.2019** along with prayer for **casual leave for 3 (three) days on 24.12.2019, 30.12.2019 and 31.12.2019 with station leave permission from the morning of 24.12.2019 till the evening of 25.12.2019 and from the morning of 28.12.2019 till the evening of 01.01.2020**, has been granted/rejected. The District & Sessions Judge, Kamrup (M), Guwahati, will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

7791
Memo NO.HC.VII-04/2013/7740-1A, dated 18.12.19
Copy to:

1. The District & Sessions Judge, Kamrup (M), Guwahati.
2. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

Pda